

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JOYA EXPORTS PRIVATE LIMITED

1	Name of corporate person	Joya Exports Private Limited
2	Date of incorporation of corporate person	29.01.1982
3	Authority under which corporate person is incorporated/registered	Registrar of Companies, (Delhi) under Companies Act, 1956/ 2013
4	Corporate identity number / limited liability identity number of corporate person	U74899DL1982PTC013070
5	Address of the registered office and principal office (if any) of corporate person	1-E Bharat Nagar, New Friends Colony, New Delhi-110065
6	Liquidation commencement date of corporate person	16.12.2022 (Special resolution passed in EGM on 10.12.2022, communication received by Liquidator on 16.12.2022)
7	Name, address, email address, telephone number and the registration number of the liquidator	Name : Gaurav Katiyar Address: D-32, East of Kailash, New Delhi – 110065 Email: cagauravkatiyar@gmail.com , joya.liquidator@gmail.com Mobile : 9818949966 Reg. No. : IBBI/IPA-001/IP-P00209/2017-18/10409 (AFA valid till 15.11.2023)
8	Last date for submission of claims	15.01.2023

Notice is hereby given that the **Joya Exports Private Limited** has commenced voluntary liquidation on **16.12.2022**.

The stakeholders of **Joya Exports Private Limited** are hereby called upon to submit proof of their claims, on or before **15.01.2023**, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Gaurav Katiyar

Liquidator, Joya Exports Private Limited
Reg. No. : IBBI/IPA-001/IP-P00209/2017-18/10409
(AFA valid till 15.11.2023)

Date : 16.12.2022
Place : New Delhi